

Rajasthan Canal Project

3279. Shri Ram Krishan Gupta: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that no decision has been taken yet for lining the main Rajasthan Canal and its branches;

(b) if so, the reasons for the delay; and

(c) by what time the final decision will be taken?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The reply is in the affirmative.

(b) and (c). The lining of the Rajasthan Canal and its Branches in the Rajasthan territory was not provided in the original Project Estimate sanctioned in 1957. The Committee of Direction has suggested that 23 miles of the Rajasthan feeder lying in Rajasthan territory should be lined. The matter is, however, under consideration and a decision will be taken shortly.

T.B. Clinics in Bombay

3280. Shri Pangarkar: Will the Minister of Health be pleased to state:

(a) the number of tuberculosis clinics established with Central aid in Bombay during 1958-59;

(b) whether any proposals have been received from the State Government for establishing more tuberculosis clinics with Central aid during 1959-60; and

(c) if so, the action taken in the matter?

The Minister of Health (Shri Karmarkar): (a) No T.B. clinic with Central Government aid was established in the Bombay State during 1958-59.

(b) and (c). The State Government intend to establish one T.B. clinic each at Akola, Wardha, Yeotmal and Aurangabad during 1959-60. The

question of supply of X-Ray and laboratory equipment to these clinics will be considered along with the requests of other State Governments after the necessary buildings have been constructed and staff provided by the State Government.

Electrification of Stations on Ferozepur Division

3281. Sardar Iqbal Singh: Will the Minister of Railways be pleased to state:

(a) the names of stations electrified upto 31st March, 1959 on the Ferozepore Division of Northern Railway; and

(b) the names of the stations on the above Division of the Northern Railway proposed to be electrified during the remaining period of the Second Five Year Plan?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b) A statement is laid on the Table of the Sabha. [See Appendix VI, annexure No 138]

Family Planning

3282. Shri Sanganna: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the grants made to the different States for Family Planning Programme during the year 1958-59 have not been utilised and surrendered to Government;

(b) the amounts so surrendered by each State; and

(c) the reasons therefor?

The Minister of Health (Shri Karmarkar): (a) The information on the amounts actually utilised by the State Governments during 1958-59 for family planning programme is not yet available.

According to the revised procedure amounts are released in advance as 'ways and means advances' periodically on the basis of the tentative

allocation made by the Planning Commission for the respective States. Grants are sanctioned at the end of the financial year to be adjusted against these advance payments. The information in regard to the actual expenditure incurred by the State Governments on family planning during 1958-59, has not yet been received.

(b) Does not arise at this stage.

(c) Some State Governments may not have utilised the amount, tentatively allocated to them by the Planning Commission, mainly due to non-availability of qualified personnels.

Safety Organisation on Eastern Railway

3283. Shri Subhman Ghose: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a Safety Organisation has been opened recently to prevent accidents on the Eastern Railway;

(b) if so, how many Gazetted and non-Gazetted officers are working in this Organisation;

(c) whether any accident, major or minor, happened on the Eastern Railway since after the opening of this Organisation;

(d) if so, how many;

(e) what concrete suggestions have been given by this Organisation for the prevention of accidents;

(f) how many complaints this Organisation has up till now made against employees in this Zone; and

(g) the nature of offences brought to the notice of the authorities by this Organisation so far?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) A Safety Organisation has been set up

on every Railway, including the Eastern Railway, to concentrate exclusively on measures for the promotion of safety in operation.

(b) Safety Officer Gazetted—One.

Safety Inspector, non-Gazetted }
(excluding clerical and } 10
class IV staff).

The above information pertain to Eastern Railway only.

(c) and (d). During the 9 months from June 1958, when the organisation started functioning, to February 1958, two cases of minor collisions and 11 of minor derailments took place on an average per month.

The effect of this working of the organisation is however, expected to be reflected on the incidence of accidents only in due course.

(e) and (f). This Organisation is principally concerned with an analytical study of problems concerning accidents, carrying out intensive inspection of the line and stations with a view to ensure strict observance, by all concerned, of safety rules and regulations in every sphere of railway operation, impart instructions and guidance to staff by personal contact and issue of written material, check up unsafe or irregular working in every field, and generally to instill and develop safety mindedness amongst staff of all grades and categories. The functions and objectives of the Organisations do not thus envisage mere making of suggestions or complaints nor is the number of such suggestions and complaints any criterion therefore for judging the working of the Organisations.

(g) The nature of the offences detected by the Officers and Inspectors of the Organisation varies from failure of staff to observe rules and regulations laid down inter alia for safe working of trains to dereliction of duties, laxity, indifference and indiscipline among staff.